

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 345  
ANSWERED ON 05/12/2023**

**AMENDMENT TO MGNREGS**

**345. SHRI A.K.P. CHINRAJ:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Ministry has received request from various State Governments to allow farmers to employ the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers in agricultural operations like land preparation, sowing, transplanted of paddy, plucking of cotton, intercultural operations and harvesting of crops etc.;**
- (b) if so, the details thereof, State-wise; and**
- (c) whether the Government has any proposal to amend the MGNREGS to allow farmers to employ MGNREGS workers in agricultural operations and if not, the reasons for the same?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)**

**(a)to(b): Under Mahatma Gandhi NREGA, there are 266 permissible works out of which 150 works are related to Agriculture & Allied Activities , which in-turn supporting the farmers who are eligible for benefit of the scheme. As per para 4(3) of Schedule-I of Mahatma Gandhi National Rural Employment Guarantee Act, "works which are non-tangible, not measurable, repetitive such as, removing grass, pebbles, agricultural operations, shall not be taken up".**

**(c) No, Sir.**

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